(b) if so, with what purpose; and

(c) whether the Team has submit ted any report to the Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI **MATI SOUNDARAM RAMACHANDRAN):** (a) Yes, Sir. It was a Delegation from the Soviet Union.

(b) To study the programme of adult education in this country.

(c) No, Sir.

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COST OF BUILDING MATERIALS

•152. SHRI I. K. GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the cast of various building materials has gone up in Delhi by about 30 per cent;

(b) whether it is also a fact that there is a serious shortage of cement in Delhi; and

(c) if so, whether Government are taking any steps to bring down the cost of building materials and for making cement available?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS CSHRI JAISUKHLAL HATHI) : (a) No, Sir, so far as bricks, cement, iron and steel which are the chief building materials are concerned.

(b) There is shortage of cement in Delhi.

(c) So far as the first part is concerned, the question does not arise in view of answer to part (a). As re-grads cement, efforts are being made by the Delhi Administration to obtain increased allotment.

PACKAGES OF HEC LYING AT RANCHI STATION

f Shri M. M. DHARIA: *153.-J Shrimati TARA RAM-L CHANDRA SATHE:

Will the Minister of STEEL, MINKS AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that 22 packages belonging to the Heavy Engineering Corporation are lying in the Railway yard of Ranchi Station;

(b) whether it is also a fact that the Heavy Engineering Corporation has paid an amount of Ra. 36 lakhs 26 thousand by way of demurrage to the Railway authorities for the said packages; and

(c) if so, who are the officers responsible for this heavy loss and what action has been taken against them?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIUM) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

No packages are at present lying in the Railway Yard of Ranchi Railway Station. Some time back, however, 22 packages were lying there and the Railway authorities demanded whare-fage on this from the Corporation. The Corporation contested the claim and proved to the Railway authorities that the packages were kept on the land rented by the Corporation and no wharfage was payable for the same. The claim was later on withdrawn by the Railway authorities. No demurrage was, therefore, paid for these packages and¹ the question of fixing responsibility on any officer of the Corporation does not arise.

REVISION OF GRADE OF TRAINED Graduate Teachers in Delhi teaching Lower Maths

•154. SHRI D. THENGARI: Will the Minister of EDUCATION be pleased to state:

(a) whether the trained graduate teachers of Delhi, teaching Lower